

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 100 of 2019

IN THE MATTER OF:

Mangala Investments Ltd. & Ors.

....Appellants

Vs.

Canara Land Investments Ltd. & Ors.

....Respondents

Present:

For Appellants: None

For Respondents:

O R D E R

14.11.2019: Nobody appears on behalf of the Appellant. On the last date i.e. 05.11.2019 also none was present for the Appellant.

The Appeal is accordingly dismissed for non-prosecution.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Venugopal M.]
Member (Judicial)

sa/sk